

Mining and Allied Machinery Corporation

6429. **Shri K. Ramani:**
Shri Umanath:
Shri Bhagaban Das:
Shri K. M. Abraham:
Shri Jyotirmoy Basu:
Shri E. K. Nayanar:
Shri K. Anirudhan:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Mining and Allied Machinery Corporation discontinued the payment of project allowance to all the employees from the 1st June, 1967;

(b) if so, the reasons therefor;

(c) the total number of workers affected due to this step of the management;

(d) whether Government have received any representation in the matter; and

(e) if so, the steps taken thereon?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) The Board of Directors of the Mining and Allied Machinery Corporation at their meeting on 24-2-1967 decided that the payment of Project allowance should be gradually discontinued from 1st May, 1967 by absorption in future increments subject to a maximum of four increments, the balance, if any, being recovered in two years in equal yearly instalments. The Board also decided that new entrants to the Corporation should not be entitled to project allowance.

(b) Project allowance is given in large scale projects involving the establishment of a large construction organisation, the construction work being spread over a number of years. The allowance is intended primarily to compensate the staff for lack of amenities, such as housing, schools, markets, dispensaries, etc. With the progressive

build up of these amenities in Durgapur, the Board of Directors of Mining and Allied Machinery Corporation decided that the stage had been reached for the gradual withdrawal of the project allowance.

(c) 6319.

(d) and (e). While Government have received no representation in the matter, a section of the employees had represented to the management that the project allowance should be continued as a special allowance. The Board at its meeting on 16-6-1967 did not agree to the continuance of the project allowance as special allowance and decided that the project allowance should be withdrawn gradually as per its earlier decision.

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Shri K. Anirudhan:
Shri K. Ramani:
Shri K. M. Abraham:
Shri E. K. Nayanar:
Shri F. P. Esthese:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Mining and Allied Machinery Corporation has a Market Service Cell in Calcutta; and

(b) the amount spent on this cell during 1965-66 and 1966-67 and the orders secured during this period?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) Rs. 12,000 and Rs. 24,000 approximately were spent upon the maintenance of this Service Cell during the years 1965-66 and 1966-67 respectively. The Market Survey Cell does not book orders directly. It surveys market potential and does liaison work. The orders secured by Mining and